GNLU-KHAITAN & CO

ADVANCED CERTIFICATE PROGRAMME ON

CAPITAL MARKETS & SECURITIES LAW

2026-27



PROGRAMME STRUCTURE	8 November, 2026	5 December, 2026*	21 - 26 January, 2027
	LAST DATE FOR REGISTRATION	COMMENCEMENT OF THE ONLINE SESSIONS	CLASSROOM TRAINING AT GNLU CAMPUS IN GANDHINAGAR

This programme is aimed at developing a strong foundational understanding of capital markets & securities laws, and related practical aspects.

KEY FOCUS AREAS:

- Securities Laws, Corporate Laws
- Foreign Exchange Laws
- Equity and Debt Capital Markets
- Secondary Capital Markets
- Dispute Resolution (Securities)

CLICK OR SCAN HERE TO REGISTER!

*Tentative

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Gujarat National Law University

GNLU CENTRE FOR BUSINESS AND PUBLIC POLICY

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COURSE HIGHLIGHTS

60+
HOURS OF INTENSE TRAINING

20+
HOURS OF CLASSROOM TRAINING AT GNLU, GANDHINAGAR

5+
INTERNSHIP OPPORTUNITIES AT KHAITAN & CO

ELIGIBILITY

- Under-graduate students from 3rd/4th/5th years (in case of a 5-year LL.B. programme)
- Under-graduate students from 2nd/3rd years (in case of a 3-year LL.B. programme)
- Students pursuing Masters in Law (LL.M.)

ADMISSION

- Total number of seats upto 75
- Selection is strictly based on merits
- Khaitan & Co shall offer scholarship to top 5 performing candidates. The best performing candidate shall be awarded the Mr. Kirti Krishna Award for Excellence worth ₹40,000
- GNLU shall consider minimum 10 full or partial fee waivers for applicants on a merit-cum-need basis. Apply here

CONTACT US

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DIisclaimer: This certificate programme is being organised by the Gujarat National Law University. Khaitan & Co has only assisted in developing the course module / structure and providing training resources. Whilst the Gujarat National Law University charges a nominal fee for the course to cover the expenses involved, Khaitan & Co is in no manner involved in collecting or receiving any monetary benefits in relation to this certificate programme. The Gujarat National Law University pays honorarium to the training resources. The honorarium payable to the resources from Khaitan & Co have been fully donated to the Gujarat National Law University, which shall be used towards scholarships for the certificate programme. Khaitan & Co has no financial or monetary interest in relation to this certificate programme.